## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 09.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties
CP No.115/ BB/17	-	For clarification	66	M/s. / Mr. Levigo Engineering India Pvt. Ltd.
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SL.	NAME (IN CAPITAL)				
NO.		REPRESENTATION TO WHOM	SIGNATURE		
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	KULKARNI	Port Ltd	T. Start		
	9986771214				

## ORDER

PCS for Petitioner is present. Matter is listed today for clarification. In this matter, we have noticed that publication was not ordered as required under Rule 3 of National Company Law Act (Procedure for Reduction of Share Capital of the Company) Rule 2016. Therefore, Petitioner is directed to publish in Hindu English Daily newspaper, Bangalore Edition and Udaya Vani Kannada Daily newspaper, Bangalore Edition. PCS is further directed to file an affidavit to the fact that the Company is not governed by any regulator. PCS is further directed to file synopsis giving details of the case and the documents and the documents on which the Tribunal to be relied for passing the order. List it on 08.03.3018.

Member (T)

Member (J)